

THE COCONUT DEVELOPMENT BOARD (AMENDMENT) ACT, 1987

No. 21 OF 1987

[5th August, 1987.]

An Act further to amend the Coconut Development Board Act, 1979.

BE it enacted by Parliament in the Thirty-eighth Year of the Republic of India as follows:—

Short title.

1. This Act may be called the Coconut Development Board (Amendment) Act, 1987.

Amendment of Act 5 of 1979.

2. In section 4 of the Coconut Development Board Act, 1979, in subsection (4), in clause (b), for the words "the Agriculaure Commissioner", the words "the Horticulture Commissioner" shall be substituted.